

**GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

LOK SABHA

**STARRED QUESTION NO.459
TO BE ANSWERED ON 04.04.2022**

SCHOOL DEVELOPMENT FUND

†*459. SHRI DEEPAK BAIJ:

Will the Minister of EDUCATION be pleased to state:

- (a) the details of amount charged from the guardians of the children studying in Kendriya Vidyalayas from class 1st to class 12th under various heads including School Development Fund (SDF) during COVID-19 pandemic;
- (b) the details of the works carried out from the said amount charged under various heads during this period;
- (c) whether the Government is considering to return such amount collected under various heads including SDF from unemployed guardians of the students of Kendriya Vidyalayas; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

**MINISTER OF EDUCATION
(SHRI DHARMENDRA PRADHAN)**

- (a) to (d) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF THE LOK SABHA STARRED QUESTION NO. 459 RAISED BY SHRI DEEPAK BAIJ, HON'BLE MEMBER OF PARLIAMENT TO BE ANSWERED ON 04/04/2022 REGARDING SCHOOL DEVELOPMENT FUND.

(a) & (b) Tuition Fees, Computer Fund and Vidyalaya Vikas Nidhi (VVN) are standard part of the Kendriya Vidyalaya Sangathan (KVS) fee structure and charged at nominal rate from the students. During pandemic also, the same fee structure was continued. However, some exemptions are provided to the specified categories of students of KVs for payment of these fees. Exemption of various types of fees is not allowed to the children of Government employees (including wards of KVS employees) as they are getting reimbursement of Children Education Allowance from their Departments. Funds collected under VVN and computer fund are utilized for student welfare activities as well as upkeep of Vidyalaya, academic transactions and are essential for the developmental activities in the school.

(c) & (d) No such proposal is under consideration of the Government to return the amount collected under various heads to the unemployed guardians of the students of KVs.
